

(Part I—Questions and Answers)

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LOK SABHA

Friday, 15th April, 1955

*The Lok Sabha met at Eleven of the Clock.*

[MR. SPEAKER in the Chair.]

ORAL ANSWERS TO QUESTIONS

CRISES IN ORISSA SALT FACTORIES

\*2244. **Shri Sanganna:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that the Orissa Salt Factories are facing an economic crisis due to the dumping of salt from other States;

(b) whether it is also a fact that as a result of this, a large number of labourers and workers will be thrown out of employment; and

(c) if the answers to parts (a) and (b) above be in the affirmative, the steps being taken by Government in the matter?

**The Minister of Production (Shri K. C. Reddy):** (a) Against the total quota of 26 lakh maunds of salt fixed for Orissa during 1955, 14 lakhs maunds from Orissa Factories and 12 lakh maunds from outside sources, the supplies by the Orissa factories during the first three months of the year were 2.56 lakh maunds against a proportionate quota of 3½ lakh maunds and the supplies from outside sources during the same period were 3.2 lakh maunds against a proportionate quota of 3 lakh maunds. The production from the Orissa factories fell slightly below the quota fixed and 70 LSD

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this accounted for a slight increase in the supply from outside sources. It cannot, therefore, be said that the Orissa factories are facing an economic crisis due to dumping of salt from other States.

(b) According to the information available with the Government the daily average number of workers employed in the salt factories in Orissa during 1954 was 924. The daily average number of workers employed in the Orissa factories in January and February this year was 1,521 against a daily average number of 595 workers during the same period of 1954.

(c) In working the zonal scheme care is taken to see that there is no dumping of salt in the State and that supplies are arranged under the zonal scheme to supplement the production from the Orissa factories. It follows that supplies under the zonal scheme are adjusted depending on the production from Orissa factories.

**Shri Sanganna:** May I know the total output of salt in the Orissa factory and the consumption?

**Shri K. C. Reddy:** I have not got the figures of consumption ready at hand. So far as production is concerned it did go down in 1954 because of heavy rains during that year.

**Shri Sanganna:** May I know whether the wages paid to the labourers and the other incidental charges paid to them are arbitrary or notified by Government from time to time?

**Shri K. C. Reddy:** I submit the hon. Member is putting very detailed questions, which do not arise out of the main question.

**Shri Sanganna:** May I know whether copies of the Resolutions passed at the meeting on the 20th March, 1955 in respect of wages and other things have been received by Government?

**Shri K. C. Reddy:** Notice.

**Mt. Speaker:** In fact, these questions do not arise.

#### ART SILK EXPORT PROMOTION COUNCIL

\*2248. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a scientific study section to examine the export possibilities is proposed to be established by the Art Silk Export Promotion Council;

(b) the steps proposed to be taken by the Council to capture foreign markets; and

(c) how the specific standards of quality and packing of goods for export will be prescribed?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) The answer is in the affirmative.

(b) A statement is laid on the Table of the House. [See Appendix X, annexure No. 48.]

(c) Specifications of quality and packing of goods for export are under preparation in collaboration with the Indian Standards Institute.

**Shri S. C. Samanta:** May I know, Sir, whether complaints were received by Government from outside about the quality of the goods sent?

**Shri Kanungo:** No.

#### ALL-INDIA KHADI AND VILLAGE INDUSTRIES BOARD

\*2251. **Shri Dabhi:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the members of the Liaison Committee and the Planning Wing of the All India Khadi and Village Industries

Board met him during the third week of January, 1955;

(b) if so, what were the main points discussed; and

(c) the decisions taken thereon?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Yes, Sir. Some members of the Liaison Committee of the All-India Khadi and Village Industries Board met the Minister for Planning in the third week of January, 1955, and apprised him about the resolutions passed at the conference of constructive workers and State Boards at Poona. The meeting was informal.

(b) The members of the Liaison Committee, in brief explained the significance of the resolutions passed by the conference referred to above.

(c) No decisions were either intended or could be taken at such informal talks. The Planning Commission has not so far received any proposals regarding the Second Five Year Plan from the All-India Khadi and Village Industries Board. It is understood that the Board is still examining the details of the proposals.

**Shri Dabhi:** May I know the approximate amount likely to be allocated to the Khadi and Village Industries Board during the Second Five Year Plan period?

**Shri S. N. Mishra:** It is premature at this stage.

#### जीर्णों का निर्माण

\* २२५१. सेंट गॉबिन्ड दास: क्या बाणिज्य तथा उद्योग मंत्री २४ सितम्बर, १९५४ को दिये गये तारीकत प्रश्न संख्या २२१० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि देश में जीर्णों के निर्माण में अभी तक कितनी प्रगति हुई है ?

बाणिज्य तथा उद्योग उपमंत्री (श्री कानुंगा): गत नवम्बर मास में फर्म को दिये गये निर्माण लायसेंस के अनुसार उसे मई, १९५५ में सरकार